

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 05.03.2020 (THURSDAY)**

**COURT - III**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

## **For Judgment**

| <b>S. No.</b> | <b>Case No.</b>                            | <b>Name of the parties</b>                           | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b> |
|---------------|--|--|-------------------------------|--------------------------------|
| <b>1.</b>     | Comp. App (AT)<br>(Ins) No. 848 of<br>2019 | Deepakk Kumar<br>Vs.<br>Phoenix ARC Pvt. Ltd. & Anr. | Rajiv Singh                   | Ashwini Mata<br>Suresh Dobhal  |

**10:40 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. V. P. Singh, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical).**

## **For Judgment**

| <b>S. No.</b> | <b>Case No.</b>                              | <b>Name of the parties</b>   | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b> |
|---------------|--|--|-------------------------------|--------------------------------|
| <b>1.</b>     | Comp. App. (AT)<br>(Ins) No. 1490 of<br>2019 | Shrawan Kumar Agrawal Consortium<br>Vs.<br>Rituraj Steel Pvt. Ltd. & Ors.<br><b>With</b>                   | Anju Jain                     | Richa Bhardwaj-<br>R2          |
| <b>2.</b>     | Comp. App (AT)<br>(Ins) No. 78 of 2020       | Rituraj Steel Pvt. Ltd.<br>Vs.<br>Amresh Shukla, RP of City Mall Vikash<br>Pvt. Ltd. & Ors.<br><b>With</b> | Anuj Kumar                    | Maurya Vijay<br>Chandra        |
| <b>3.</b>     | Comp. App. (AT)<br>(Ins) No. 184 of<br>2020  | Phil Minerals Benefication & Energy<br>Pvt. Ltd.<br>Vs.<br>Amresh Shukla                                   | Veda Legal                    |                                |

**11:00 AM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)**

## **For Orders (For Renewal of FDR)**

| <b>S. No.</b> | <b>Case No.</b>                            | <b>Name of the parties</b>                                    | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b> |
|---------------|--|---|-------------------------------|--------------------------------|
| <b>1.</b>     | Competition App.<br>(AT) No. 39 of<br>2018 | R.P. Khaitan & Ors.<br>Vs.<br>Competition Commission of India | A. Chakrabarty                | Udayan Jain-R1                 |

|     |  |  |                        |  |
|-----|--|--|------------------------|--|
| 2.  | Review Application No. 04 of 2018 in TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016 | Jk cement limited vs. Competition commission of india & Anr.                         | P.K. Bhalla            | Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India. |
| 3.  | Competition. App. (AT) No. 10 of 2019  | Sri Sarvaraya Sugars Ltd. & Ors. Vs. Competition Commission of India & Ors.          | Sudpito Sarcar         | Udayan Jain  |
| 4.  | Competition App. (AT) No. 24 of 2018   | Spice Jet Ltd. Vs. Competition Commission of India & Ors.                            | Atul Sharma            | Samar Bansal (R-CCI)   |
| 5.  | Competition Appeal (AT) No. 03 of 2019   | Simbhaoli Sugars Ltd. Vs. Competition Commission of India & Ors.                     | Sushil Shukla          | Saurabh Mishra   |
| 6.  | Competition App. (AT) No.24 of 2019  | Nimish Chudgar. Vs. Competition Commission of India & Ors.                           | Manas Kumar Chaudhuri  | Neha Tandon-R11<br>Bulbul Richang<br>Kritika Srivestava<br>Manish Paliwa       |
| 7.  | Competition App. (AT) No.25 of 2019  | Intas Pharmaceuticals Ltd & Ors. Vs. Competition Commission of India & Ors.          | Manas Kumar Chaudhuri  | Neha Tandon-R11<br>Bulbul Richang<br>Kritika Srivestava<br>Manish Paliwa       |
| 8.  | Competition Appeal (AT) No. 07 of 2018   | The Board of Control For Cricket in India Vs. Competition Commission of India & Anr. | RuchiVerma             | Samar Bansal (R-CCI)   |
| 9.  | Competition Appeal (AT) No. 11 of 2018   | ITC Ltd. Vs. Competition Commission of India   | Kanika Chaudhary Nayar | Samar Bansal   |
| 10. | Competition App. (AT) No. 18 of 2019   | Godrej & Boyce Manufacturing Co. Ltd. Vs. Competition Commission of India & Ors.     | Nisha Kaur Uberoi      | Ankur Sood<br>Kalyani Singh  |
| 11. | Competition App. (AT) No. 19 of 2019   | Rajiv Jhangiani & Ors. Vs. Competition Commission of India & Ors.                    | Nisha Kaur Uberoi      | Ankur Sood<br>Kalyani Singh  |

**For Orders**

|     |   |                                      |               |                                    |
|-----|---|--------------------------------------|---------------|------------------------------------|
| 12. | I.A. No. 694 of 2020 in Comp. App. (AT) (Ins) No. 864 of 2019 | Navin Raheja. Vs. Shilpa Jain & Ors. | Saurabh Kalia | Arunav Patnaik<br>Neeraj Sharma-R3 |
|-----|---|--------------------------------------|---------------|------------------------------------|

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| <b>13.</b> | I.A. No. 1003 & 1004 of 2020 in Comp. App. (AT) (Ins) No. 1036 of 2019 | Vinay Tambi, Partner<br>Vs.<br>Khandelwal Buildcon Pvt. Ltd. & Anr.   | Archana Pathak Dave   | Sanjay Jhanwar  |
| <b>14.</b> | I.A. No. 939 of 2020 in Comp. App (AT) (Ins) No. 1276 of 2019          | Committee of Creditors of Metalyst Foging Ltd.<br>Vs.<br>Consortium of Deccan Value Investors LP & DVI PE (Mauritius) Ltd. & Ors. | Nikhil Mathur         | Rohan   |
| <b>15.</b> | Comp. App. (AT) (Ins) No. 1160 of 2019                                 | State Bank of India & Anr.<br>Vs.<br>Scotts Garments Ltd. & Anr.  | Chitranshul A. Sinha  | Susheel Cyriac K.V.<br>Balakrishnan-R2  |
| <b>16.</b> | Comp. App (AT) (Ins) No. 1520 of 2019                                  | Simran Kaur<br>Vs.<br>Haiko Logistics India Pvt. Ltd.   | Abhirup Das Gupta     | Pulkit Deora  |
| <b>17.</b> | Comp. App (AT) (Ins) No. 82 of 2020                                    | Shadab Khan<br>Vs.<br>Nisus Finance and Investment Manager & Ors.   | Amit Pawan            | Shikhil Suri-R1&R2  |
| <b>18.</b> | Comp. App. (AT) (Ins) No. 219 of 2020                                  | Avtar Singh Rahi<br>Vs.<br>Hospitech Management Consultants Pvt. Ltd. (Through 'Interim Resolution Professional) & Anr.           | Pawanjit Singh Bindra | Mani Bhushan Sinha-R2<br>Kumudshekhar-IRP   |
| <b>19.</b> | Comp. App. (AT) No. 65 of 2019   | C.Valli Narayan<br>Vs.<br>C.Krishniah Chetty & Sons Pvt. Ltd. & Ors.  | Aakanksha kaul        | Mandeep Kalra<br>Nitesh Shrivastava<br>Nishant Shankar<br>Isha Khurana (R1) (R10)<br>Saneep Narain<br>N. Batra<br>Anjali-R2 to R7 |
| <b>20.</b> | Comp. App. (AT) No. 295 of 2019  | Thangavelu Sudalyadm @ S.T. Velu & Ors.<br>Vs.<br>Charu Amritlal Kanani & Ors.  | Aaditya A. Pande      | Ajay Kumar-R1,2   |

#### For Admission (Fresh Cases)

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|------------|---------------------------------------|--|------------------|--|
| <b>21.</b> | Comp. App. (AT) (Ins) No. 250 of 2020 | Varsha Jain<br>Vs.<br>ISEO Chemdis Pvt Ltd.                        | Sanjeev Kataria  |  |
| <b>22.</b> | Comp. App. (AT) (Ins) No. 366 of 2020 | Rajendra Kumar Kundanmal Jain<br>Vs.<br>Vijail A. Jain & Anr.      | C.S. Gupta       |  |
| <b>23.</b> | Comp. App. (AT) (Ins) No. 394 of 2020 | Dhanlaxmi Bank<br>Vs.<br>Royal Splendour Developers Pvt Ltd & Ors. | Sujoy Chatterjee |  |

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|-----|---|--|--------------------------|--------------|
| 24. | Comp. App. (AT)<br>(Ins) No. 395 of<br>2020 | Sandeep Jindal<br>Vs.<br>State Bank of India                             | Nitin Mishra             |              |
| 25. | Comp. App. (AT)<br>(Ins) No. 396 of<br>2020 | K.B. Polychem (India) Ltd.<br>Vs.<br>Rapt Industries Pvt. Ltd.           | Shailender Kumar         |              |
| 26. | Comp. App. (AT)<br>No. 41 of 2020           | Shri M. Gopal<br>Vs.<br>Wholesale Market (India) Pvt. Ltd. &<br>Ors.     | Mahesh Thakur            |              |
| 27. | Comp. App. (AT)<br>No. 62 of 2020           | Neil Shailesh Parikh<br>Vs.<br>Spider Prints Pvt. Ltd. And Anr.          | Mayank Kumar             | Yakesh Anand |
| 28. | Comp. App. (AT)<br>No. 63 of 2020           | VFL Mercantile Pvt. Ltd. & Anr.<br>Vs.<br>NIL                            | Natasha Dhuruman<br>Shah |              |
| 29. | Comp. App. (AT)<br>No. 64 of 2020           | Deepak Kishan Chhabria & Anr.<br>Vs.<br>Orbit Electricals Pvt Ltd & Ors. | Mohit Chadha             |              |
| 30. | Competition App.<br>(AT) No.10 of<br>2020   | Chetan G Pathare<br>Vs.<br>Nagrik Chetna Manch & Ors.                    | Kush Chaturvedi          |              |

#### For Hearing

|     |  |   |                  |   |
|-----|--|---|------------------|---|
| 31. | Comp. App. (AT)<br>(Ins) No. 1234 of<br>2019 | Fort Gloster Industries Ltd (Cable<br>Works) Sramik Karmachari Union<br>(INTUC) & Ors.<br>Vs.<br>Resolution Professional,<br>Gloster Ltd. & Ors.<br><br><b>With</b> | Kunal Chatterji  | Anand Varma-R1<br>Anil Agarwalla-R2<br>D.N. Sharma-R4 |
| 32. | Comp. App (AT)<br>(Ins) No. 1272 of<br>2019  | West Coast Paper Mills Ltd.<br>Vs.<br>Bijay Murmuria, R.P. of Fort Gloster<br>Industries Ltd. & Ors.<br><br><b>With</b>   | Siddartha Sharma | Anil Agarwal<br>Dinkar Singh<br>Anand Varma(RP)       |
| 33. | Comp. App (AT)<br>(Ins) No. 1338 of<br>2019  | Gloster Ltd<br>Vs.<br>The resolution Professional, Fort Gloster<br>Industries Ltd. & Anr.<br><br><b>With</b>  | Anil Agarwalla   | Anil Agarwal<br>Dinkar Singh<br>Anand Varma(RP)       |
| 34. | Comp. App (AT)<br>(Ins) No. 1343 of<br>2019  | Gloster Cables Ltd.<br>Vs.<br>Fort Gloster Industries Ltd. & Ors.   | Varsha Banerjee  | Anil Agarwal<br>Dinkar Singh<br>Anand Varma(RP)       |

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Ms. Shreesha Merla, Member (Technical) and Hon'ble Mr. Alok Srivastava, Member (Technical)**

**For Admission (After Notice)**

| <b>S. No.</b> | <b>Case No.</b>                        | <b>Name of the parties</b>  | <b>Counsel for Appellants</b> | <b>Counsel for Respondents</b>            |
|---------------|--|---|-------------------------------|---|
| <b>1.</b>     | Comp. App. (AT) (Ins) No. 1057 of 2019 | Badrinarain Alloys & Steels Ltd.<br>Through its Liquidator, Mr. Shashi Agarwal.<br>Vs.<br>The Chief Manager, Andhra Bank. | Nikhil Jain                   | N.P. Gaur                                 |
| <b>2.</b>     | Comp. App. (AT) (Ins) No. 146 of 2020  | Dr. P. Mahalingam<br>Vs.<br>Muthoot Fincorp Ltd. & Ors.   | Saurabh Kalia                 | Gautam Swarup                             |
| <b>3.</b>     | Comp. App (AT) (Ins) No. 160 of 2020   | Siemens Healthcare Pvt. Ltd.<br>Vs.<br>Ausadh Vyapaar Pvt. Ltd.   | Deepesh                       |   |
| <b>4.</b>     | Comp. App. (AT) (Ins) No. 236 of 2020  | Yogesh kumar Jashwantlal Thakkar<br>Vs.<br>Indian Overseas Bank & Anr.  | Udit Gupta                    |   |
| <b>5.</b>     | Comp. App. (AT) (Ins) No.255 of 2020   | Rainbow Digital Services Pvt. Ltd.<br>Vs.<br>Growthways Trading Pvt. Ltd & Anr.   | G P Madaan                    | Sunil Agarwal<br>Siddhartha Patra-<br>IRP |
| <b>6.</b>     | Comp. App. (AT) (Ins) No. 268 of 2020  | Office of the Officer,<br>Special Economic Zone, Warora.<br>Vs.<br>V.Venkatachalam<br>Resulotion Professional             | Brijesh Kumar<br>Tamber       |   |
| <b>7.</b>     | Comp. App. (AT) (Ins) No. 323 of 2020  | Ashish Prakash Chandra Gandhi<br>Vs.<br>Trau Bros NV & Anr.   | Saurabh Kali                  | Manisha Singh                             |
| <b>8.</b>     | Competition. App. (AT) No.113 of 2019  | Ashok Suchde<br>Vs.<br>Competition Commission of India  | Sumit Jain                    | Niti Richhariya                           |

**For Hearing**

|            |  |   |                |   |
|------------|--|---|----------------|---|
| <b>9.</b>  | Comp. App. (AT) (Ins) No. 1398 of 2019 | Ambika Prasad Sharma<br>Vs.<br>Horizon Buildcon Pvt. Ltd. & Anr.                    | Ayush Agrawal  | Mrinali Prasad  |
| <b>10.</b> | Comp. App. (AT) (Ins) No. 389 of 2018  | Anil Kohli,<br>R.P. for DunarFoods Ltd.<br>Vs.<br>Directorate of Enforcement & Anr. | Abhishek Anand | R.K. Mishra<br>(R-DOE),<br>Sandeep Bisht -(R-<br>NSE) |

|     |   |   |                          |                          |
|-----|---|---|--------------------------|--------------------------|
| 11. | Comp. App. (AT)<br>(Ins) No. 752 of<br>2019 | Andal Bonumalla.<br>Vs.<br>Tomato Trading LLP & Ors.  | Bommineni<br>Vivekananda | Piyush Bhardwaj          |
| 12. | Comp. App (AT)<br>(Ins) No. 61 of<br>2020   | Sagar Shankar Bait<br>Vs.<br>L & T Finance Ltd. & Anr.  | Prashant S. Kejale       |                          |
| 13. | Competition App.<br>(AT) No. 55 of<br>2018  | Hetero Healthcare Ltd. & Ors.<br>Vs.<br>Competition Commission of India &<br>Anr.<br><br><b>With</b>                          | Bina Gupta               | Samar Bansal<br>(R-CCI)  |
| 14. | Competition App.<br>(AT) No. 75 of<br>2018  | Tapash Ranjan Paul & Ors.<br>Vs.<br>Competition Commission of India & Ors.<br><br><b>With</b>                                 | Nisha Kaur Uberoi        | Pankaj seth (R-<br>CCI)  |
| 15. | Competition App.<br>(AT) No. 76 of<br>2018  | Glenmark Pharmaceuticals Ltd.<br>Vs.<br>Competition Commission of India & Anr.<br><br><b>With</b>                             | Nisha Kaur Uberoi        | Samar bansal (R-<br>CCI) |
| 16. | Competition App.<br>(AT) No. 77 of<br>2018  | B.M. Thakkar & Co.<br>Vs.<br>Competition Commission of India & Ors.<br><br><b>With</b>  | Vaibhav Gaggar           | Samar Bansal (R-<br>CCI) |
| 17. | Competition App.<br>(AT) No. 78 of<br>2018  | Dakshay Thakkar<br>Vs.<br>Competition Commission of India & Ors.<br><br><b>With</b>   | Vaibhav Gaggar           | Samar Bansal (R-<br>CCI) |
| 18. | Competition App.<br>(AT) No. 85 of<br>2018  | Glenn M. Saldanha<br>Vs.<br>Competition Commission of India &<br>Ors.<br><br><b>With</b>                                      | Nisha Kaur Uberoi        | Saurabh Mishra-<br>CCI   |
| 19. | Competition App.<br>(AT) No. 80 of<br>2018  | M. Shrinivas Reddy Anr.<br>Vs.<br>Competition Commission of India &<br>Ors.<br><br><b>With</b>                                | Bina Gupta               | Pankaj Seth-R1           |
| 20. | Competition. App.<br>(AT) No.95 of<br>2018  | Chemists and Druggists Association of<br>Baroda & Ors.<br>Vs.<br>Competition Commission of India &<br>Ors.<br><br><b>With</b> | Anshul Narayan           | Samar Bansal             |

|            |   |   |                 |                        |
|------------|---|---|-----------------|------------------------|
| <b>21.</b> | Competition Appeal (AT) No. 02 & 04 of 2019 | Divine Savior Pvt. Ltd. & Anr.<br>Vs.<br>Competition Commission of India & Ors.<br><b>With</b>                      | Anshul Narayan  | Saurabh Mishra (R-CCI) |
| <b>22.</b> | Competition App. (AT) No. 20-21 of 2019     | Federation of Gujarat State Chemists and Druggists Association<br>Vs.<br>The Competition Commission of India & Ors. | Gunjan Chowksey | Navdeep Singh Suhag-R1 |

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- 1. Notice Board**
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- 3. Record File**
- 4. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By Order**

**-sd/-  
Registrar**